## HIGH COURT AT CALCUTTA STATEMENT FOR THE MONTH OF JUNE, 2022

## INSTITUTION, DISPOSAL AND PENDENCY OF MAIN CASES ONLY AS ON 30.06.2022

## **ORIGINAL SIDE**

Description of Cases	Total Pending at the beginning of the	Total Institution during the month	Total Disposal during the month	Total Pending as on		
month 30.06.2022						
CIVIL	18591	428	474	18545		
CRIMINAL	0	0	o	o		
TOTAL	18591	428	474	18545		

## **APPELLATE SIDE**

Description of	Total Pending at the	Total Institution	Total Disposal	Total Pending		
Cases	beginning of the	during the month	during the month	as on		
	month			30.06.2022		
CIVIL	176143	5220	6457	174906		
CRIMINAL	36594	2175	2517	36252		
TOTAL	212737	7395	8974	211158		